

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.242 - IA/81(AHM)2024  
in  
**CP(IB)/165(AHM)2023**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Mukeshbhai Labhshankar Shilu

.....Applicant

Vs.

Sureshbhai Labhshankar Shilu Personal Guarantor To  
Shrinathji Ginning Process Private Limited

.....Respondent

**Order delivered on: 06/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Ms. Hirva Dave, Adv. for Mr. Jaimin Dave, Adv

**ORDER**

List before regular bench on 21.02.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**